

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(APPELLATE JURISDICTION)**

**APPEAL NO. 218 OF 2016**

**Dated: 10<sup>th</sup> March, 2017**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. B.N. Talukdar, Technical Member (P&NG)**

**In the matter of :**

**Hindustan Petroleum Corporation Ltd. ....Appellant(s)**

**Vs.**

**Petroleum & Natural Gas Regulatory Board & Anr. ....Respondent(s)**

Counsel for the Appellant(s) : Mr. M.G. Ramachandran  
Mr. Manu Seshadri

Counsel for the Respondent(s) : Mr. Rajender Kaul  
Mr. Sumit Kishore for R.1

Mr. Rajat Navet for R-2

**ORDER**

As agreed by learned counsel for the parties, list the matter  
for hearing on **05.05.2017.**

**(B.N. Talukdar)**  
**Technical Member (P&NG)**  
Ts/vg

**(Justice Ranjana P. Desai)**  
**Chairperson**